GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA STARRED QUESTION NO. †*114 TO BE ANSWERED ON 11.02.2019

TRIBAL COMMUNITIES

†*114 SHRI ASHOK MAHADEORAO NETE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any study/survey has been conducted or is proposed to be conducted to ascertain the population of various tribal communities residing in forest areas of the country;
- (b) if so, the details thereof; and
- (c) the basis/criteria adopted by the Government to introduce welfare measures for tribal people?

ANSWER

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. *114 for answer on 11.02.2019 asked by SHRI ASHOK MAHADEORAO NETE, MP, regarding 'Tribal Communities'

- (a) to (b): No Sir. The Ministry of Tribal Affairs has not conducted any study / survey to ascertain the population of various tribal communities residing in forest areas of the country. Further, there is no proposal to conduct any study / survey by the Ministry of Tribal Affairs in this regard. However, the Office of Registrar General & Census Commissioner, India conducts decennial Census to ascertain the population of the country including population of various tribal communities.
- (c): Criteria are scheme/programme specific, however, the government has adopted a Tribal Sub-Plan Strategy which is now called as Schedule Tribe Component (STC) for overall development of tribal people across the country including tribal inhabited areas / States, Left Wing Extremism affected Areas. STC is a multi-pronged strategy which includes support for education, health, sanitation, water supply, livelihood, agriculture, irrigation, income generation programme, construction of roads, power supply, etc. Funds under STC is dedicatedly flowing for tribal development. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments, while the Ministry of Tribal Affairs (MoTA) through its schemes / programmes provides additive to these initiatives for plugging critical gaps.

The schemes / programmes being implemented by the Ministry of Tribal Affairs for welfare and development of tribal population in the country is given at Annexure.

Annexure referred in reply to part (c) of Lok Sabha Starred Question No.114 for 11.02.2019 raised **SHRI ASHOK MAHADEORAO NETE, MP, regarding 'Tribal Communities'**

LIST OF SCHEMES/PROGRAMMES OF THE MINISTRY OF TRIBAL AFFAIRS

SI. No.	Name of Schemes / Programmes
1	Special Central Assistance (SCA) to Tribal Sub Scheme (TSS)
2	Grants under Article 275(1) of the Constitution of India.
3	Scholarships / Fellowship schemes for Scheduled Tribes (ST) Students:
	a. Pre Matric Scholarship Scheme for ST students
	b. Post Matric Scholarship Scheme for ST students
	c. National Overseas Scholarship for ST students
	d. National Fellowship and Scholarship for Higher Education of ST students
4	Development of Particularly Vulnerable Tribal Groups (PVTGs)
5	Grants-in-aid to Voluntary Organisations Working for welfare of STs
6	Strengthening Education among ST Girls in Low Literacy Districts
7	Grants-in-aid to Tribal Research Institutes
8	Umbrella Programme for Development of Scheduled Tribes – Van Bandhu Kalyan
	Yojana
	a. Supporting Projects of All India or Inter-State nature:
	b. Centre of Excellence:
	c. Tribal Festival:
9	Institutional Support for Development and Marketing of Tribal Products/Produce
10	Minor Forest Produce (MFP) through Minimum Support Price (MSP) and
	Mechanism of marketing of Development of Value Chain for MFP
